

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †1124.**

**TO BE ANSWERED ON THE 22<sup>ND</sup> NOVEMBER, 2016/ AGRAHAYANA 1, 1938 (SAKA**

**ROAD RAGE AND ROBBERY ON ROADS**

**†1124. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:  
DR. KIRIT P. SOLANKI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether cases of road rage and robbery on roads are on the rise in various parts of the country;**

**(b) if so, the details thereof and the total number of persons killed/injured separately, alongwith the number of persons arrested, convicted and the action taken against the guilty during each of the last three years and the current year, State-wise including NCT of Delhi, NCR, Mumbai, Chennai and Kolkata;**

**(c) whether the Government had identified the reasons behind such increase and if so, the details thereof;**

**(d) whether the Union Government has issued any advisory to State Governments in this regard; and**

**(e) if so, the details thereof and the reaction of the State Governments along with other measures taken to stop such cases in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (b): There is no definition of road rage either in the Motor Vehicle Act, 1988 or in the Indian Penal Code (IPC). However, State/UT-wise cases**

**reported under robbery (Under Section 392-394, 397 & 398 IPC) on Road/Highways during 2013-2015 is at Annexure-I. State/UT-wise (including NCT of Delhi, NCR, Mumbai, Chennai and Kolkata) cases reported, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted under causing injury due to rash driving (section 279 & 283 to be read with section 337 & 338 IPC) during 2014-2015 is enclosed at Annexure-II. Information on persons killed under causing injury due to road rage/rash driving (section 279 & 283 to be read with section 337 & 338 IPC) and persons injured/killed under robbery (section 392-394, 397 & 398 IPC) on road/highways is not maintained separately by the National Crime Records Bureau (NCRB).**

**(c): Dangerous/violent or angry behaviour by a driver of an automobile or a motor vehicle including rude gestures, verbal insults, making threats, dangerous driving in a threatening manner etc. may be the reasons for road rage which may lead to collisions, altercations and assaults, resulting in injuries and even deaths.**

**(d) to (e): 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies, as also for protecting the life and property of the citizens. The Ministry of Home Affairs has issued an Advisory on road safety and accidents to all the States/UT Administrations on 17<sup>th</sup> December 2015, which is available on the website of Ministry of Home Affairs viz. <http://mha.nic.in>.**

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**State/UT-wise cases reported under robbery (Under Section 392-394,  
397 & 398 IPC) on Road/Highways during 2013-2015**

SL	State/UT	2013	2014	2015
1	Andhra Pradesh	109	155	174
2	Arunachal Pradesh	12	23	21
3	Assam	92	74	60
4	Bihar	1244	1224	1236
5	Chhattisgarh	51	92	98
6	Goa	4	5	5
7	Gujarat	68	230	206
8	Haryana	167	236	254
9	Himachal Pradesh	1	3	1
10	Jammu & Kashmir	1	0	6
11	Jharkhand	259	221	290
12	Karnataka	93	734	917
13	Kerala	55	188	221
14	Madhya Pradesh	256	577	694
15	Maharashtra	555	3461	3121
16	Manipur	1	4	3
17	Meghalaya	9	48	26
18	Mizoram	1	3	4
19	Nagaland	22	19	25
20	Odisha	421	338	360
21	Punjab	27	48	42
22	Rajasthan	107	328	192
23	Sikkim	1	3	1
24	Tamil Nadu	197	711	963
25	Telangana		60	156
26	Tripura	4	2	3
27	Uttar Pradesh	1584	1989	2250
28	Uttarakhand	20	105	67
29	West Bengal	78	144	167
	<b>TOTAL STATE(S)</b>	<b>5439</b>	<b>11025</b>	<b>11563</b>
30	A & N Islands	0	0	0
31	Chandigarh	0	0	29
32	D&N Haveli	0	1	2
33	Daman & Diu	0	0	1
34	Delhi UT	37	4180	3969
35	Lakshadweep	0	0	0
36	Puducherry	0	2	2
	<b>TOTAL UT(S)</b>	<b>37</b>	<b>4183</b>	<b>4003</b>
	<b>TOTAL (ALL INDIA)</b>	<b>5476</b>	<b>15208</b>	<b>15566</b>

Source: Crime in India

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under causing injuries due to rash driving (Under Section 279 & 283 read with sections 337 & 338 IPC) during 2014-2015

SL	State/UT	2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	14653	12663	6451	13498	13507	6478	16522	15441	8532	15348	15245	8301
2	Arunachal Pradesh	102	48	0	72	65	0	149	78	0	113	84	0
3	Assam	3202	1424	69	3209	1425	69	4859	2895	395	4828	2899	394
4	Bihar	3485	2215	30	3442	2357	33	4886	3453	150	4722	3557	158
5	Chhattisgarh	7759	6847	5153	7150	7083	5843	9800	8591	4561	9584	9858	4936
6	Goa	607	587	124	514	547	130	599	604	130	443	503	126
7	Gujarat	29677	27154	10533	29108	28253	10554	27251	25598	6919	27161	26908	6920
8	Haryana	6202	4947	599	5123	5033	630	7043	5265	633	5534	5375	639
9	Himachal Pradesh	2336	1879	232	2061	1972	238	2276	1888	271	2105	2045	301
10	Jammu & Kashmir	5003	4248	3368	4701	4649	3525	5113	4684	3539	4904	4821	3679
11	Jharkhand	2561	1672	230	2233	1917	268	2550	1489	419	1996	1834	419
12	Karnataka	31907	27883	22603	33306	29471	22896	34201	29701	22993	32077	32120	23015
13	Kerala	108962	107329	71792	111020	109367	72232	130907	128326	101088	132642	131536	103318
14	Madhya Pradesh	39259	34432	16725	35201	34994	17053	41529	37462	21674	38455	38611	22271
15	Maharashtra	26060	21326	4302	24076	22047	4468	31161	25413	9086	27884	26209	9277
16	Manipur	635	2	0	181	2	0	556	23	1	86	23	1
17	Meghalaya	92	59	1	76	59	1	141	86	23	102	86	23
18	Mizoram	20	15	5	20	16	6	18	19	4	18	19	5
19	Nagaland	11	4	1	2	2	0	15	7	3	12	7	3
20	Odisha	4166	3095	142	3531	3268	142	5710	5146	87	5513	5336	104
21	Punjab	1692	1061	326	1360	1183	348	2255	1387	443	1733	1438	469
22	Rajasthan	14127	12295	6219	12828	12827	6584	13933	11956	5735	12394	12425	6028
23	Sikkim	162	106	10	165	120	10	156	125	39	143	125	39
24	Tamil Nadu	52844	41655	31454	51366	46267	33222	54253	46829	33197	49968	48764	33819
25	Telangana	14953	13105	7280	17062	15745	7154	14725	13675	9498	12655	15044	13856
26	Tripura	548	499	55	499	615	56	511	389	93	495	393	95
27	Uttar Pradesh	16199	10687	823	12943	11031	829	16492	12742	2659	15427	13481	2780
28	Uttarakhand	485	362	48	381	382	48	747	401	201	510	518	205
29	West Bengal	11722	8640	1556	11040	8640	1556	11932	9590	2058	11016	9604	2070
	<b>TOTAL STATE(S)</b>	<b>399431</b>	<b>346239</b>	<b>190131</b>	<b>386168</b>	<b>362844</b>	<b>194373</b>	<b>440290</b>	<b>393263</b>	<b>234431</b>	<b>417868</b>	<b>408868</b>	<b>243251</b>
30	A & N Islands	198	195	316	205	195	317	236	154	72	210	154	72
31	Chandigarh	277	222	83	227	222	88	321	252	127	274	260	129
32	D&N Haveli	34	38	0	33	39	0	33	25	1	30	25	1
33	Daman & Diu	25	24	1	26	25	1	32	16	1	27	22	1
34	Delhi UT	8760	3438	1253	6221	4009	1343	8903	5347	1825	6852	6248	1970
35	Lakshadweep	1	0	0	0	0	0	4	1	0	1	0	0
36	Puducherry	1173	1057	407	1124	1151	820	1250	989	511	1173	1148	511
	<b>TOTAL UT(S)</b>	<b>10468</b>	<b>4974</b>	<b>2060</b>	<b>7836</b>	<b>5641</b>	<b>2569</b>	<b>10779</b>	<b>6784</b>	<b>2537</b>	<b>8567</b>	<b>7857</b>	<b>2684</b>
	<b>TOTAL (ALL INDIA)</b>	<b>409899</b>	<b>351213</b>	<b>192191</b>	<b>394004</b>	<b>368485</b>	<b>196942</b>	<b>451069</b>	<b>400047</b>	<b>236968</b>	<b>426435</b>	<b>416725</b>	<b>245935</b>

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

